

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 747
TO BE ANSWERED ON 23.07.2021

Damage to Mangrove Forests

747. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware of the National Green Tribunal Report about damage to MADA (Mangrove) Forest in East Godavari due to construction activities by the State Government;
- (b) if so, the details there of along with the reasons for such damage caused to mangrove forest; and
- (c) the extent of damage caused to mangrove and the disruption of livelihood of fisherman families caused due to construction activities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) (b) and (c) Two application on OA No. 65 and 74 of 2020 (SZ) are pending for judgment of Hon'ble National Green Tribunal (South Zone) on the matter pertaining to impact/ damage to MADA (Mangrove Forest in East Godavari) due to construction activities by the State Government. Hon'ble NGT vide order dated 30.04.2022 in OA No. 65 of 2020 constituted a Joint Committee comprising of Senior Officers from Regional Office of Ministry of Environment, Forest and Climate Change, Andhra Pradesh Coastal Zone Management Authority, Senior officers from State Government of Andhra Pradesh to visit of the effected sites and submit report. The committee has prima facie found that there exist mangroves and there was destruction. Hon'ble NGT vide order dated 18.03.2021 has directed the Committee to assess the environmental compensation as well as liability. Further, vide NGT order dated 12.07.2021, the Committee is directed to submit further report assessing the environmental compensation for the loss that has been caused on account of alleged destruction of the green cover including the mangroves taking into account the amount required for restoration of the damage to environment and submit its report to the Hon'ble NGT on or before 26.04.2021. The final report of the committee is yet to be accepted by the Hon'ble NGT as per order dated 12.07.2021.
